

Regarding the issues and demands of farmers of Punjab

SHRI RAVNEET SINGH (LUDHIANA): I thank you, Chairman Sir. I am raising the issue of farmers of Punjab. I am giving voice to the demands of farmer unions.

I had raised this issue in this very august House on 17th September, 2020 that if you do not provide justice to farmers, the farmers and labourers will agitate on roads. You already know that the farmers' agitation went on for over a year. The Government had to withdraw the Bills it had brought under pressure. Today, the Agriculture Minister has changed. However, the farmer unions have handed over this memorandum to us. They said that if we do not raise this issue in the Parliament, then they will oppose the 2024 general elections in the villages.

Sir, as per their memorandum, I am raising these points here. First of all, as per Swaminathan Commission Report, C2+50 per cent formula must be implemented. For all crops, MSP should be increased and buying of crops must be guaranteed. Secondly, Sir, the Committee was constituted by Government unilaterally. Farmers were never a part of it. The Government held 11 to 12 meetings. Farmers were never consulted.

So, a new Committee should be formed which should include the farmer unions. Also, 80 per cent farmers and labourers are incurring losses. Their debts should be done away with. Thirdly, it had been decided that Electricity Reform Bill will not be brought in the House. But, through backdoor, this Bill is being brought in the House. Sir, our small and marginalized farmers and labourers, our mothers, sisters etc., they must be provided at least Rs.10,000/- pension by the Government.

Sir, all cases registered against farmers should be done away with. These FIRs must be quashed. Farmers are agitated and they are planning to re-launch the agitation in Delhi. सर, इससे बड़ी कोई बात नहीं है। किसान दोबारा यहां आ जाएंगे, फिर आप कहेंगे कि दिल्ली बंद हो गई। जो बीकेयू, लखोवाल, डिकोन्डा हैं, जो सबसे बड़ा हमारा बीकेयू सिद्धपुर है, ऐसे ही हमारी जो कीर्ति किसान यूनियन है, ये सारी यूनियन्स हैं। वर्ष 2013 में यहीं लैंड एक्वीजिशन बिल पास किया गया था। उसे बदल दिया गया है और स्टेट्स में उसे लागू करने के लिए बोला गया है। The 2013 Land Acquisition Bill should be brought again. Over 700 farmers died during farmers' agitation. Their families must be granted 10 lakh rupees as compensation and jobs should be provided to their kith and kin by the Central Government.

महोदय, मेरी दूसरी बात यह है कि खेती का काम पॉल्यूशन में कैसे आ जाएगा? इंडस्ट्री तो पॉल्यूशन में आ सकती है। जितने खेती के धंधे हैं, जितने खेती के काम हैं, उन्हें पॉल्यूशन से बाहर निकालना चाहिए। यहाँ दिल्ली में उन किसानों का बड़ा मेमोरियल बनना चाहिए, जो किसान यहाँ पर शहीद हुए हैं, नहीं तो वे दोबारा सड़कों पर आएंगे और सरकार के लिए मुश्किल होगी।

धन्यवाद ।

माननीय सभापति : रवनीत जी, आपके जीरो ऑवर का विषय रिलीफ टू फार्मर्स है। आप आन्दोलन तक पहुँच गए।

श्री मनीष तिवारी जी ।